

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

For appropriate orders  
on memorandum  
reg. withdrawal of  
O.A - Copy not served.

RS  
14.3.02

Berni

Free copies of final  
order dt. 15.3.2002  
issued to counsel for  
both sides.

RS  
20/3/02

S.0 (T)

Order dated 15.3.2002

Heard the learned counsel for the applicant and Shri B.K.Nayak, learned A.S.C. for the Respondents. The counsel for the applicant seeks permission to withdraw this O.A. with liberty to file a fresh one on the self same cause of action. The prayer is allowed.

The O.A. is accordingly dismissed as withdrawn.

Yash  
15/3/2002  
MEMBER (JUDICIAL)

J